

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 525 of 2021

Sunil Singh

..... Petitioner

-- Versus --

The State of Jharkhand

..... Opposite Party

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- Mrs. Ritu Kumar, Advocate

For the State :- Mr. P.D. Agarwal, SIp.PP

4/09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Pursuant to the order dated 16.06.2021, counter affidavit has been filed.

Let this matter appear on 26.10.2021.

Interim order dated 16.06.2021 is extended till the next date.

(Sanjay Kumar Dwivedi, J)

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